

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **09.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : State Bank of India
Vs
Prakash Chandra Kapoor

MAIN PETITION NUMBER : CP(IB)/158(CHE)/2022

(IA/MA) APPLICATION NUMBERS

IA/402(CHE)/2024

ORDER

Present: Ld. Counsel Shri. K Chandrasekaran for State Bank of India.

Shri. Ramasubbiah Paulvannan, IRP in person.

None for the Respondent.

Petitioner is directed to serve copy of the petition on the Respondent and file Affidavit of Service.

IRP report is stated to be served on the Respondent. Till date, no objection has been filed by the Respondent.

List the petition for appearance / reply / hearing on **28.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)